

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Grawotham Kumar
Athiban Vijay A.K

Counsel for Petitioners

[Signature]

2. ROHAN RATASEKARAN
for.
RATAGOPAL & RAGHUNATHAN
Advocates

Counsel for
R1 - R3

[Signature]

ORDER

Counsel representing both the parties present. Counsel for respondents sought some time for filing counter in CA-1/2015 and CA-2/2015 stating that R2 is out of India. Time extended at request finally for filing counter. Put up on **24.01.2017 at 10.30 A.M.**

[Signature]
(K.Anantha Padmanabha Swamy)
Member (Judicial)